

Annexure - 5

Name of the Corporate Debtor:- Artedz Fabs Limited
 Date of commencement of Liquidation - 06-Oct-22
 List of creditors as on - 31.03.2023

List of Operational Creditors (Government Dues)

Sl. No.	Details of claimant		Details of claims received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim rejected	Amount of claims under verification	Remarks, if any
	Name of creditor	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/No)	%share in total amount of claims admitted					
1	Municipal Corporation of Greater Mumbai (Octroi Claim)			2,385	2,385	Statutory Dues	No	NA	No	0.0006	-			
2	National Stock Exchange			46,33,642	46,33,642	Statutory Dues	No	NA	No	1.165076	-			
3	GST Department - Sachin Chikklae			7,83,748	7,83,748	Statutory Dues	No	NA	No	0.197064	-			
				54,19,775	54,19,775					1.36274				